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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

18.8.1989

REGN.NO. OA 2088/88

Shri Balraj Singh ..... Applicant

Vs.

Union of India & anr. ..... Respondents

CORAM: HON'BLE MR. P.K.KARTHA, VICE CHAIRMAN  
HON'BLE MR. P.C.JAIN, MEMBER

For the Applicant ..... None.

Neither the applicant nor his counsel is present today. They had not been present on several occasions earlier also. In the circumstances, the application is dismissed for default and non-prosecution.

*C. Jain*  
( P.C.JAIN )  
MEMBER

*P.K.Karth*  
( P.K.KARTHA )  
VICE CHAIRMAN